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Title: Secretary-General reported the Messages from Rajya Sabha that Rajya Sabha had no recommendation to make to the Lok Sabha in the Appropriation (Railways) No. 3 Bill, 2015 and Appropriation (No. 3) Bill, 2015.

SECRETARY GENERAL: Madam Speaker, I have to report the following two messages received from the Secretary General of Rajya Sabha:-

- (i) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 2015, which was passed by the Lok Sabha at its sitting held on the 4<sup>th</sup> August, 2015 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
  
- (ii) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 2015, which was passed by the Lok Sabha at its sitting held on the 5<sup>th</sup> August, 2015 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."